Bombay and Calcutta, a similar scheme is under consideration.

SHRI S. W. DHABE: Will the hon. Minister tell us whether in places like Bombay city, where we have got large number of slums and they are increasing in every metropolitan city, there is any programme of slum clearance or any time-bound programme for improvements in the slum areas? If so, in how many years it will be possible to remove these slums from metropolitan cities like Bombay?

SHRI H. K. L. BHAGAT: I cannot at the moment say in how many years we will be able to remove the slums from Bombay. It is a very difficult question to answer and the problem is difficult indeed. But there are some schemes and the problem in Bombay is also being looked into.

DR. RAJAT KUMAR CHAKRABARTI The hon. Minister pointed out that people do not leave Calcutta because they love it. That is not so. In fact, in West Bengal there is only one city which is Calcutta. Can the hon. Minister mention a single other city which has been developed in the last 25 years? May I know from the hon. Minister whether there is any scheme to give Central assistance to the State in order to develop satellite towns like Kalyani, Burdwan, Malda and Jal-paiguri? These places have been neglected with the result that people flock to Calcutta. If these cities are developed properly. I do not think people will flock to Calcutta.

SHRI K. RAGHU RAMAIAH: The Calcutta Development Authority is actually aware of this problem and is trying to develop satellite towns. But, as I said, the difficulty still remains how to make people of Calcutta leave Calcutta. This problem is there and we are trying to tackle it.

SHRI SYED NIZAM-UD-DIN: May I know from the hon. Minister if he is aware of the fact that the Maharashtra Government had started a reconstruction and repair of houses programme in Bombay and they were getting some Central

the scheme. With regard to other towns, assistance also for that purpose? But that assistance has been stopped. I want to know the reasons for stopping this assistance because Maharashtra Government was doing very good work with regard to reconstruction and repairs of the houses.

> SHRI H. K. L. BHAGAT: It is true that know to which scheme the hon. Member is referring but, as far as I know, from the allocations available to the Ministry for housing and other things, Maharashtra is getting its due share.

> SHRI YOGENDRA MAKWANA: In the majority of the cases of slum clearance, the slum dwellers are removed to far-off places and they are cut off from their usual business. In view of this. I would like to know from the hon. Minister whether there is any scheme of slum clearance where the slum dwellers are given some work near the place of their residence

SHRI H. K. L. BHAGAT: It is true that slum dwellers are to be resettled and they can be resettled only at places which are available and where possible amenities can be provided. It is a general question, that I am talking of. With reference to Delhi particularly, I would say that an attempt is made to find out places as far as possible to resettle the slum dwellers and then provide for necessary amenities. The question for employment does arise but in some cases work centres and other such things also are being thought of.

MR. CHAIRMAN: Next question.

Construction of Houses for N.D.M.C. **Employees**

&/SHRI GIAN CHAND TOTU:

SHRI SYED NIZAM-UD-DIN:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is fact that the New Delhi Municipal Committee propose to build

tThe question was actually asked on the floor of the House by Shri Syed Nizam-udhouses for their employees under the 20-Point Programme;

- (b) if so, the location where such houses will be built and area of the land acquired for the purpose there; and
- (c) the number of houses to be constructed during the year 1976-77?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

- (b) 19.68 acres of land has been allotted by the Delhi Development Authority to the New Delhi Municipal Committee in Kalyan Vas (Kalyanpuri Resettlement Scheme) near Khichri Pur in Trans-Jamuna area.
 - (c) 500 dwelling units.

SHRI SYED NIZAM-UD-DIN: I would like to knew from the hon. Minister whether it is a fact that the land acquired for the construction of houses in the Khichri Pur area has been declared unfit for construction of multistoryed houses. If so, does the Government propose to acquire some other land?

SHRIH. K. L. BHAGAT: Sir, this land is quite suitable for construction. As a matter of fact, this land is the nearest to the New Delhi Municipal area. One has just to cross the Indraprastha Bridge. It •iuits the empleyees of the New Delhi Municipal Committee and good dewelling units will come up there. It is not necessary for us to find out any other land for this purpose.

SHRI KHURSHED ALAM KHAN: Is it a correct policy that the NDMC, the DMC and the DDA should work in isolation in the matter of establishment of housing colonies? Will it not be better solved by establishing a Housing Board specifically for this purpose so that funds and energy are not wasted in isolation by these various undertakings and statutory bodies.

SHRI H. K. L. BHAGAT: I would point out that the main authority for the construction of houses and development of house sites in Delhi is th? Delhi Development Authority. But the feeling has been

that whatever agencies are interested in the matter of housing, should be permitted to function so that this problem could be solved. I think it is a very right and proper thing that the New Delhi Municipal Committee should provide housing their own employees. They are going to do it on/hire-purchase basis. This is a very good and appreciable thing and I hope others also follow this example soon.

*184 [The Questioner (Shri N. H. Kumbhare) was absent. For answer vide col. 38-39. infra]

International Post-Graduate Course in Himalayan Geology

*185. SHRI HARSH DEO MALAVIYA :f

- SHRI SAWAISINGH SISODIA : SHKI SARDAR AMJAD ALI : SHRI NRIPATI RANJAN CHOUDHURY:

Will the Minister ot EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that the University Grants Commission sponsord an International post-Graduate Course in the Himalayan geology at Chandigarh in January last;
- (b) if so, the purpose of the above mentioned course and the expenditure incurred thereon; and
- (c) who are th? foreign participants in the said Course ?

THE MINISTER OF EDUCATION, SOCIAL AND CULTURE (PROF. S. NURUL HASAN): (a) to (c) On the suggestion of UNESCO Post-Graduate Trading Course in Himalayan Geology has been organised by the Centre of Advanced Studies in Geology, Punjab University with financial support from University Grants Commission and UNESCO. The purpose of the course is to provide training and practical experience to scientists from UNESCO'S member countries in this region and also to Indian fcientists. The course started in February 1976. UNESCO is to provide \$ 5,000 and the Commission has paid Rs. 5000/- for

fThe question was actually asked on the floor of the House by Shri Harsh Deo Malaviya.